

tions to banks to increase availability of credit to the export sector strengthening infrastructural facilities through greater involvement of State Governments, and identifying 34 extreme Focus Products with a view to giving a special thrust by removing difficulties faced by exporters in respect of these commodities. Besides, an Exporters' Grievance Cell has recently been set up to facilitate action on problems being faced by exporters.

(c) Review of the impediments being faced by exporters is a continuous process and steps are taken whenever necessary to remove the problems in consultation with trade and industry.

Development of Aquaculture in A. P.

2133. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether MPEDA has identified large tracts of land suitable for aquaculture in Andhra Pradesh;

(b) whether it is a fact that many small and marginal farmers are being eased out of their small holdings in Andhra Pradesh for the benefit of large firms;

(c) whether many small farmers were coerced to sell their land at throw away prices for the benefit of large units;

(d) whether the MPEDA has played any role in encouraging displacement of small land owners; and

(e) whether any alternative employment opportunities have been made available for the displaced people by MPEDA?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) According to MPEDA about 1.5 lakh ha. of brackishwater area is estimated to be suitable for aquaculture in Andhra Pradesh.

(b) to (d) No Sir.

(e) Does not arise.

Boosting Shrimp Production

2134. SHRI V. HANUMANTHA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether Government's attention has been drawn to the news item which appeared in the Economic Times dated 14-7-93 captioned "Plans introduced to boost shrimp farming";

(b) what are the various commercial units who have obtained cash subsidy for shrimp farming during 1991-92 and 1992-93, State-wise break up;

(c) whether MPEDA's major area of activity is aquaculture; and

(d) what steps are proposed to ensure that buyer's cartels do not exploit small entrepreneurs?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS & PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Government is aware of the news item.

(b) The information is being collected.

(c) Development of aquaculture is one of the major activities of MPEDA for augmenting the export production.

(d) Government is not aware of the existence of any buyers cartels in the marine products sector in India.

Crises Suffered by F. C. V. Tobacco Growers

2135. DR. YELAMANCHILI SIVAJI: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that F. C. V. Tobacco growers suffered a crisis this year;

(b) whether domestic manufacturers helped growers to get more prices, this year, if so, what are the average prices paid by them to the growers during the last three years;

(c) whether it is also a fact that the major cigarette manufacturers in India purchased most of their requirements directly instead of through their regular suppliers; and

(d) if so, the particulars of purchases directly and through their suppliers and the average price paid, region-wise?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMERS AFFAIRS AND PUBLIC DISTRIBUTION WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KAMALUDDIN AHMED): (a) Because of the